

Other irregularities observed in case of both the firms were communicated to the Secretariat of Central Insecticides Board and Registration Committee for taking necessary action as per the provisions of the Insecticides Act, 1968 and Rules framed thereunder. Both the State Governments were also requested to stop sale of batches of misbranded pesticides.

Raids are conducted by Directorate of Plant Protection, Quarantine and Storage, Faridabad officials all over the country from time to time, *suo moto* or on the basis of complaints received from different sources, to check *inter-alia* production of spurious pesticides.

#### **Poisonous impact of pesticides**

†7. SHRI RAGHUNANDAN SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) the percentage of use of pesticides in the production of foodgrains, oilseeds, fruits and vegetables etc.;

(b) the impact of the harmful residues of pesticides on the body and health of human beings;

(c) whether any test has been conducted in this regard;

(d) if so, the names of diseases that afflict the human beings due to the impact of use of pesticides on foodgrains, fruits and vegetables as per this study;

(e) the measures being taken to curb this poisonous impact of pesticides; and

(f) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR): (a) Consumption of pesticides in 2011-12 as per information given by States/UTs in "Zonal Conference on Inputs" is 50,583.47 MT (Technical Grade).

(b) and (c) Pesticides are inherently toxic in nature. However, they are allowed to be used in such quantities, where the leftover residue does not pose any harm to human beings. These quantities are prescribed by Registration Committee, constituted u/s. 5 of the Insecticides Act, 1968 and are mentioned on

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†Original notice of the question was received in Hindi.

label and leaflets, which form the part of Certificate of Registration. Before registration, comprehensive data is obtained from the Registrants of pesticides with respect to toxicity issues, bio-efficacy, chemistry and packaging.

(d) If pesticides are used as per directions mentioned on label and leaflets, they do not pose any harm to human beings. Only their misuse or overuse can be harmful to human beings.

(e) and (f) Government is promoting "Integrated Pest Management (IPM)", under which it conducts Farmer Field Schools (FFSs), wherein farmers are taught to adopt non-chemical means to kill or combat the pests, weeds and diseases and to depend minimally and judiciously on chemical pesticides for their use. Government promoting the use of bio-pesticides and these are registered/provisionally registered on simplified guideline Provisional certificates of bio-pesticides registrants are given extension of validity period for manufacturing, sale and usages liberally.

Registration Committee registers safe and effective pesticides for use in the country after thoroughly evaluating exhaustive data and information submitted by the applicant on scientific basis. Science is a dynamic subject; concepts keep on changing. As and when, Government gets some negative feedback pertaining to any pesticide, it is re-evaluated even after registration. Many pesticides have been banned for manufacture, import and use. Some pesticides have been restricted for their use and some have been withdrawn for their uses. Eighteen pesticides were refused registration. Besides, pesticides are reviewed by highly technical Groups/Committees from time to time and are then allowed to be continued in the country with or without restriction.

#### **Implementation of NHM in Maharashtra**

8. SHRI RAJKUMAR DHOOT: Will the Minister of AGRICULTURE be pleased to state:

(a) the funds provided to Maharashtra during the last three years under the Central Scheme – National Horticulture Mission (NHM), year-wise;

(b) the results achieved therefrom;

(c) the status of export of horticulture products from the State during the said period; and

(d) the other measures taken by Government to increase the output and to provide remunerative prices to the producers in the State?